

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT
10.30AM**

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CA NO.62/252/HDB/2017
NAME OF THE COMPANY	SSPDL Infrastructure Developers Pvt Ltd
NAME OF THE PETITIONER(S)	SSPDL Infrastructure Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

<i>Name of the Counsel(s)</i>	<i>Designation</i>	<i>e-mail & Telephone no.</i>	<i>signature</i>

Counsel for Respondent(s):

<i>Name of the Counsel(s)</i>	<i>Designation</i>	<i>e-mail & Telephone no.</i>	<i>signature</i>

None appears. Posted to 13.11.2017 for pronouncement of orders.


Member (T)


Member (J)

Bm